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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/218/2016
NAME OF THE PETITIONER(S) : Muneez Rahman
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others
UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PREETHI. S. ARASU
for Rajagopal & Rajmohan
Advocates

Counsel for
R₁, R₂ & R₄

Preethi

2. Imthiaz Ahmed V.K
~~Counsel for Respondent 3~~
For K. Goutham Kumar

counsel for
R₃

Imthiaz

ORDER

Counsel for petitioner called absent. Counsel for R₁, R₂, R₄ and counsel for R₃ are present. Counsel for R₃ stated that the senior counsel could not attend before the Adjudicating Authority for making submissions today and prayed time for making submissions. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.

20/-

(K. Anantha Padmanabha Swamy)
Member (Judicial)